## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO:1327 ANSWERED ON:05.03.2013 VIOLATION OF CEASEFIRE Kanubhai Patel Jayshreeben;Kashinath Shri Taware Suresh;Mahtab Shri Bhartruhari;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Singh Shri Bhupendra ;Sugavanam Shri E.G.;Yaskhi Shri Madhu Goud

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of ceasefire agreements have been signed with the neighbouring countries;

(b) if so, the details thereof;

(c) whether instances of violation of ceasefire are rampant along the international borders of the country;

(d) if so, the details of such cases reported and the number of civilians/ security personnel injured and killed along with the damages to property during each of the last three years and the current year, border-wise; and

(e) the reaction of the Government thereto?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) A ceasefire has been in force with Pakistan since the midnight of 25th November, 2003 along the international border (IB), Line of Control (LoC) and Actual Ground Position Line (AGPL).

There were 93 ceasefire violations along the Line of Control Sector in J&K in 2012 and there have been 22 Ceasefire violations along the Line of Control Sector in J&K during the current year. This includes violations in the Uri, Poonch and Rajouri Sectors.

One Indian soldier was killed and six were injured in cross LoC firing in the year 2012. Two soldiers have been killed and two injured during 2013.

All Ceasefire Violations are retaliated firmly and appropriately by the Army through return of fire. Violations of Ceasefire are also taken up with the Pak military authorities at the appropriate level through the established mechanisms of hotline, flag meetings as well as talks between the Director Generals of Military Operations. In addition, protests are also made through the diplomatic channels.